

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**

**CIRCUIT BENCH AT MALANJKHAND**

**CAUSE LIST**

Date: 03<sup>rd</sup> March, 2017

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
2.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
<b>FOR COMPLIANCE</b>				
3.	Original Application No. 27/2016(CZ) <b>(M.A.No.672/16)</b>	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran, Adv. Ms. Parul Bhadoria, Adv.	

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